

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/2695 /A

From :- Smti. Pronita Morang,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the ¹⁴ 11 April, 2025.

Sub:- **Withdrawal of commuted leave.**

Ref:- Your letter No.DSJ(M)/2025/806 Dated 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your 1 (one) and a half days of commuted leave w.e.f. 10.04.2025 (2nd half) and 11.04.2025.**

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/2696 - 2697/A, dated , 11-04-2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Project Manager, Gauhati High Court.

11.04.25.

JT. REGISTRAR (VIGILANCE)

[Signature]